

Description of vehicle	Annual rate of tax
	Rs.
(4) with seating capacity for more than six persons but not more than 20 persons, exclusive of the driver, for the first six seats	300
with an addition for every seat in excess of six and up to twenty, of—	
(a) if intended for use on an A-class route	24
(b) if intended for use on a B-class route	16
(c) if intended for use on a C-class route	12
(5) with seating capacity for more than 20 but not more than 32 persons, exclusive of the driver—	
(a) if intended for use on an A-class route for the first 20 seats	688
for every additional seat	28
(b) if intended for use on a B-class route for the first 20 seats	552
for every additional seat	24
(c) if intended for use on a C-class route for the first 20 seats	472
for every additional seat	16
(6) with seating capacity for more than 32 persons, exclusive of the driver the tax payable under the foregoing clause for the first 21 seats with an addition for every seat in excess of 32, of—	
(a) if intended for use on an A-class route	56
(b) if intended for use on a B-class route	40
(c) if intended for use on a C-class route	24
V. Vehicles plying for hire for the conveyance of limited number of passengers and the transport of limited quantity of goods—	
the tax payable under article IV in respect of the authorised	

Description of vehicle	Annual rate of tax
	Rs.
number of passenger seats, together with an additional tax for every 51 kgms. of authorised load of goods—	
(a) if intended for use on an A-class route	12
(b) if intended for use on a B-class route	8
(c) if intended for use on a C-class route	4]

#### INCREASE IN RAILWAY ZONES

\*272. SHRI P. K. KUMARAN: Will the Minister of RAILWAYS be pleased to state:

(a) whether it has been decided to increase the number of Railway Zones to ten;

(b) if so, what are the new Zones; and

(c) when they are likely to be formed?

THE DEPUTY MINISTER IN THE MINISTRY OF RAILWAYS (SHRI SHAH NAWAZ KHAN): (a) No, Sir.

(b) and (c) Do not arise.

#### AGRICULTURISTS' AND GROWERS' REPRESENTATION ON COMMITTEES

\*275. SHRI BABA SAHEB SAVNEKAR: Will the Minister of FOOD AND AGRICULTURE be pleased to state:

(a) what is the present strength of agriculturists' and growers' representatives on the following bodies:

(i) Board of Trade;

(ii) Cotton Survey Committee;

(iii) All Commodities Committees on Agricultural Produce; and

(b) whether it is proposed to increase the above representation and if so, to what extent?

THE MINISTER, OF STATE IN THE MINISTRY OF FOOD AND AGRICULTURE (SHRI RAM SUBHAG SINGH) : (a) and (b) A statement giving the information required is placed on the Table of the Sabha.

## STATEMENT

(a) Name of the Organisation	Number of Grower's representatives
1. Board of Trade . . . . .	1
2. Indian Central Cotton Committee . . . . .	9 + 9*
3. Indian Central Oilseeds Committee . . . . .	18
4. Indian Central Coconut Committee . . . . .	12
5. Indian Lac Cess Committee . . . . .	10
6. Indian Central Sugarcane Committee . . . . .	11
7. Indian Central Jute Committee . . . . .	16
8. Indian Central Tobacco Committee . . . . .	17
9. Indian Central Arecanut Committee . . . . .	16
10. Indian Central Spices & Cashewnut Committee . . . . .	9
11. Cotton Survey Committees . . . . .	†

\* 9 provided under the Act as representatives of Cotton growing industry and additional 9 growers/agriculturists nominated by Central Government under its reserve powers.

† At present 8 Zonal Committees are functioning at various Centres under the over-all control of the East India Cotton Association. Representatives of Growers or Marketing Committees or Co-operative Societies are on six out of the eight Committees, as under :—

Centre of the Zonal Committee	Number of representatives of growers etc.
Akola . . . . .	4
Ujjain . . . . .	1
Broach . . . . .	6
Ahmedabad . . . . .	5

Centre of Zonal Committee	Number of representatives of growers etc.
Hubli . . . . .	2
Tirupur . . . . .	1
Bhatinda } . . . . .	Nil so far
Amravati }	

(b) Not at present.

## RAILWAY WAGON FOR EXPORT OF BONE MEAL

•276. SHRI VIJAY SINGH: Will the Minister of RAILWAYS be pleased to state:

(a) whether bone factories which export crushed bones to foreign countries get Railway wagon in Class 'D'; and

(b) if so, whether the Railway authorities intend to extend Bame treatment to bone meal as well?

THE DEPUTY MINISTER IN THE MINISTRY OF RAILWAYS (SHRI SHAH NAWAZ KHAN): (a) Wagons for export of Crushed Bones are supplied in priority class \*D\

(b) Bone meal for export also qualifies for movement under the same priority.

## ACCIDENTS ON RING ROAD, DELHI

•277. SHRI V. M. CHORDIA: Will the Minister of TRANSPORT AND COMMUNICATIONS be pleased to state:

(a) what is the number of accidents which occurred on the Ring Road (from Dhaula Kuan to Ashram) in Delhi during the year 1961-62 and from April, 1962 to November, 1962; and

(b) what steps are being taken to widen the road to make it more safe?

THE DEPUTY MINISTER IN THE MINISTRY OF TRANSPORT AND COMMUNICATIONS (SHRI B. BHAGAVATI): (a) The numbers of accidents which occurred on the road mentioned by the Member during the year 1961-62 and from April to November, 1962, were 109 and 91 respectively.